



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 119/16	TP 62/17	For Compli- ance	433(e) / 433(f)	Nimit Impex Vs Power Core Industries India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
I	D. AMALI & HARMILA 9071409035	RESPONDENT	
II	SUDHIR KUMAR 9880888482	PETITIONER	

Counsel for petitioner is present. He requested further time to comply the relevant provisions of I&B Code. Time granted for compliance till 04.08.2017 finally. Counsel for respondent is present. Counsel for petitioner has filed rejoinder to the objections filed by the respondents.

List it on 04.08.2017.

  
MEMBER (J)